

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. OF 2007  
(Arising out of SLP(C) No. 14943/2004)

pellant (s) SMT. MANJURI BERA

Ap

VERSUS

THE ORIENTAL INSURANCE COMPANY  
Respondent  
(s)

LTD. AND ANR.

Date : 30/03/2007 This Petition was called on for judgment today.

For Appellant (s) Mrs. Sarla Chandra, Adv.

For Respondent(s) Mr. Goodwill Indeevar, Adv.

Mr. Hon'ble Dr. Justice Arijit Pasayat and Hon'ble

Justice S.H.Kapadia pronounced separate Judgments of the

Bench comprising their Lordships.

Leave granted.

costs in The appeal is allowed with no order as to

terms of the signed judgment.

(Shashi Sareen)

(Neeru Bala Vij)

Court Master

Court Master

Signed Reportable judgment is placed on the file.